

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5788  
ANSWERED ON:02.05.2003  
FILING OF IT RETURN  
SRIPRAKASH JAISWAL

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

(a) whether attention of the Government has been drawn to the advertisements published by the Department of Income Tax for timely filing of returns by certain categories of individuals in the national dailies and other newspapers during the last 2 –3 months aimed at intimidating and mentally harassing the individuals instead of stating the legal consequences for not filing the returns in time; and

(b) if so, the steps taken by the Government to ensure that such advertisements informs the individuals about the legal consequences for delay in filing the returns instead of intimidating and harassing the individuals?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) The advertisement campaign for timely filing of returns was not aimed at intimidation or mental harassment. It consisted of humorous ways of catching the attention of the eligible tax payers.

(b) Not applicable in view of (a) above.